

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.01.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No. 295/2021	GVFL Trustee Company P Ltd V Ultravolt Power P Ltd	Arun C. Mohan K. Venkatesan	
2.	Comp. App (AT)(CH)No. 48/2021 & IA No. 553 & 554/2021	Balu Sridhar & 2 Ors V Simpson and Company Ltd	D. Peruman Saranyan	
3.	Comp. App (AT)(CH)(Ins) No. 297/2021	PPG Asian Paint Pvt Ltd V DSC Motor Pvt Ltd	S. Kaushik Ramaswamy	
4.	Comp. App (AT)(CH)No. 49/2021	Maximus People Solution P Ltd V Jeyyam Global Foods P Ltd	M. Devaraj A. Vijayakumar	
5.	Comp. App (AT)(CH)(Ins) No. 298/2021	Madras Chemicals & Polymers V Vijay Aqua Pipes P Ltd	T. Ravichandran	

For Correction

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 217/2021 & IA No. 437/2021	Mr. T. Prabakar V Mr. S. Krishnan IRP of Green Valleys Shelters (P) Ltd & 2 Ors	A S Sathish Kumar PCS S. Sathiyarayanan	P. Raj Kumar Jhabakh R2 & R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 161/2021	Ajeesh Kumar S & 8 Ors V Kerala Industria Infrastructure Development Corporation & 3 Ors	Eshwar Sabapathy Jayaraj	Respondent Served-No Appearance
8.	Comp App (AT)(CH)(Ins) No. 231/2021	B. Parameshwara UDPA V Assistant PF Commissioner & Anr	B. Dhanaraj	M.S. Viswanathan R1 & R2
9.	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar V Federal bank Ltd & Anr	P.J. Rishikesh	Process fee not filed.
10.	TA No.116/2021 (Comp App (AT)(Ins) No.750/2020)	PVL Koteshwara Rao V M/s Grandhe Developers Pvt. Ltd.	U.K.C.A Partners	D. Bharati Reddy Gautam Singh Ytharh Kumar

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank V Royal Splendour Developers P Ltd & Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan	Sathyanayanan R1 & R2 K. v. jagadishvaran G. Indira – R3
12.	Comp. App (AT)(CH)(Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrgesh Amin & 2 others	M.S. Viswanathan Krishna Dath M	Ananth Merathia R1 Y. Suryanarayana R2 Rahul Balaji R3

13.	TA No. 44/2021 (Comp App (AT)(Ins) No. 328/2020)	Vinod Kothari V State Bank of India & Anr	Kartik Malhotra Santhanam Swaminadhan S. R. Rajagopalan Ms. Preethi Arasu	Rajiv Roy Rachit Ranjan Avrojyoti Chatterjee Ms Jayashree Saha – R1 Vikram Hegde Shantanu Lakhotia- R2
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AFTER THE ABOVE

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors. With	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
2.	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda	Udhyakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

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